

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2629
ANSWERED ON:09.12.2005
EFC GRANT TO BIHAR
Modi Shri Sushil Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the 11th finance commission recommended a grant of Rs. 260.15 crore for the State of Bihar for the period of 2000-05 ;
- (b) whether only a sum of Rs. 211.75 crore has been allotted to Bihar during this period ;
- (c) if so, the reasons for not allotting the remaining 49 crore Rupees to the State ;
- (d) whether the facilities, namely, forensic science lab in Patna, procurement of latest weapons, construction of barracks for the police administration, building for schools, computer training for school children have not been provided due to the lack of funds;
- (e) if so, whether the Government propose to provide the remaining amount of the State; and
- (f) if so, by when ?

Answer

Minister of State in the Ministry of Finance SHRI S.S.PALANIMANICKAM

Part (a): Yes Sir.

Part (b): During 2000-05 grant amounting to Rs. 216.04 crore has been released to the Government of Bihar.

Part (c): Balance grant could not be released to the State Government due to non-fulfillment of conditionalities attached to the release of grants.

Part (d): Eleventh Finance Commission had not recommended grant for construction of barracks for police administration. In respect of computer training for school children entire recommended grant was released to the State Government. State Government has not reported utilization of funds by the prescribed date to the extent of grant released in respect of procurement of weapons, buildings for school and in the case of forensic science laboratories no utilization certificate was received from the State.

Parts (e) and (f): As Eleventh Finance Commission award period was over on 31.3.2005 no further grant can be released for the purpose.